

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated Shillong 21st March, 2016.

No. HCM.II/184/2015/866 : Hon'ble The Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7(B)(5) of the High Court of Meghalaya Rules, 2013 is pleased to transfer and post the following Judicial Officers under the Meghalaya Judicial Service as under :-

Sl. No.	NAME	GRADE	PRESENT POSTING	NOW TRANSFERRED AND POSTED AS
1	Smti. Kerpa M. Lyngdoh Nongbri	Grade – II Judicial Officer	Chief Judicial Magistrate Shillong	Joint Registrar, High Court of Meghalaya
2	Smti. Barisuk Khriam	Grade – II Judicial Officer	Joint Registrar, High Court of Meghalaya	Chief Judicial Magistrate, Shillong

The above incumbents are to join on or before 24th March, 2016.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/184/2015/866 A

Dated the 21st March, 2016.

Copy for information to:-

1. The Special Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
2. The Accountant General (A&E), Meghalaya, Shillong.
3. The Registrar attached to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
4. The Registrar (Admn.), High Court of Meghalaya, Shillong.
5. The Joint Registrar - cum -OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
6. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong

7. The Deputy Registrar attached to Hon'ble Mr. Justice S.R Sen, Judge, High Court of Meghalaya, Shillong.
8. The District and Sessions Judge, Shillong.
9. The District and Sessions Judge, Tura.
10. The District and Sessions Judge, Nongpoh.
11. The District and Sessions Judge, Nongstoin.
12. The District and Sessions Judge, Williamnagar.
13. The District and Sessions Judge, Jowai.
14. The Member Secretary, MSLSA, Shillong.
15. Smti. Kerpa M. Lyngdoh Nongbri, Chief Judicial Magistrate, Shillong.
16. Smti. B. Khriam, Joint Registrar, High Court of Meghalaya, Shillong.
17. The Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
18. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, Judge, High Court of Meghalaya, Shillong.
19. The Treasury Officer, Treasury, Shillong.
20. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
21. The Director printing and Stationary Government of Meghalaya, with a request to publish the said notification in the next issue of the Gazette.
22. Office File.


REGISTRAR GENERAL